GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4706 ANSWERED ON:09.05.2007 STRIKE BY DOCTORS IN HOSPITALS Rajbhar Shri Chandra Dev Prasad;Yadav Shri Parasnath

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of occasions when the doctors went on strike at the All India Institute of Medical Sciences (AIIMS) and other Government Hospitals in the NCT of Delhi during the last three years;

(b) the reasons for the strikes by the doctors in the said hospitals;

(c) the reaction of the Government with regard to the difficulties faced by the common people on account of strike by the doctors;

(d) the action taken by the Government against the doctors who go on strike; and

(e) the plan of the Government to check such strikes in future and streamline the process treatment of the patients in such contingencies?

Answer

THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a) to (e): The doctors of hospitals in NCT Delhi including AlIMS were on strike during the period from 14.5.06 to 31.05.06 in protest against the implementation of reservation in Central Educational Institutions. In order to minimize the difficulties faced by common people, on account of strike, faculty members on leave/vacation were recalled on duty. The salary of doctors who participated in the strike was deducted on the basis of the principle of `no work no pay`. However, the same was released in view of the Supreme Court's order dt.30.05.2006 that no punitive action would be taken against the doctors, who were on strike during May, 06.The doctors in AlIMS were however, again on strike during the period from 5.7.06 to 7.7.06 to protest against the resolution of Institute Body to terminate the term of Director, AlIMS. The services were restored only on the orders at 7.7.06 of High Court of Delhi saying the resolution of Institute Body at its meeting held on 18.10.2006 sought the response from Director, AlIMS on the action taken to ensure that patient care services were not affected during the Period of strike. His response is yet to be considered by Institute Body.